

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

115. I.A. 2068/2020

I.A. 1983/2020

I.A. 894/2020 in

C.P.(IB)-2823(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Ultratech Patrika Pvt. Ltd.

Vs.

Silveroak Commercials Ltd.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Ayush Rajani a/w Adv. Atishay Jain i/b. Adv. Kunal Kanungo sole Respondent in I.A. 1983/2020 and Respondent No.8 in I.A. 894/2020.

I.A. 2068/2020, I.A. 1983/2020, & I.A. 894/2020

The above applications have been filed by Mr. Alkesh Rawka, Erstwhile RP. Despite order dated 11.09.2023 the Applicant is not present to pursue these Applications. Ld. Counsel for the sole Respondent in I.A. 1983/2020 and R-8 in I.A. 894/2020 submits that company is in liquidation now and Mr. Harshad Deshapande is Liquidator.

Last and final opportunity is granted to Erstwhile RP/ present Liquidator to prosecute the present applications. List for appearance of Applicant/dismissal of applications for non-prosecution. List on **18.03.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)

//NSW//